

4

OA-221/2000

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter not filed.

25/1

Bench

06. 18.07.01

At request further two weeks time is allowed to file rejoinder.
adjourned to 09.08.01.

S. J. Som
vice-chairman.
18/7
Member (J).

OT. NO 2 man b. m.

1. Copy of Counter not made.

11. 22/5 to 13.3.2001

For and

12.3.2001

NO

Copy of counter not served.

20/4/01

Bench

Rejoinder not filed.

13/19.6.01

Bench

Rejoinder not filed.

13/17/7/01

Bench

Rejoinder not filed.

13/8/01

Bench

Free copies of final order dt. 9.8.2001 issued to counsel for both sides.

10/8/01

P. K. Padhi
S.O (J)

07. 9.8.2001.

Ld. counsel for the applicant Mr. P.K. Padhi files a memo stating that he does not want to pursue this OA, and wants to withdraw this OA. We have heard Mr. P.K. Padhi, Ld. counsel for the applicant and Mr. A.K. Bose, Ld. sbl. In view of the memo filed the OA is disposed of as withdrawn.

S. J. Som
Vice-chairman
Member (Judl.)